

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

Notification

Jammu, the 17th May, 2021

S.O/71 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Bablu Kumar S/o Sh. Raj Kumar, Member Ward No. 12 of Municipal Committee Parole to have been declared as elected Vice President of the Municipal Committee, Parole for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta)IAS
Principal Secretary to Government,
Housing & Urban Development Department

No:HUD-LSG/ULBJ/53/2021/e-office/computer No. 12129

Dated:- 17-05-2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner/Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Deputy Commissioner, Kathua.
7. Director, Urban Local Bodies, Jammu.
8. Additional Secretary to Chief Secretary.
9. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazettee.
10. Private Secretary to Principal Secretary to Government, Housing and Urban Development Department.
11. Shri Bablu Kumar S/o Sh. Raj Kumar.
12. Executive Officer, Municipal Committee, Parole.
13. Master file/stock file.
14. Incharge Website.


17.05.21

(Thannaji Bhat)
Under Secretary to Government,
Housing & Urban Dev. Department.

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